NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

38/BB/ 2017

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)No.	-	For filing	Rule-6 of	Orix Auto Infrastructure Services Ltd. Vs	

L	38/BB/ 2017	objections	I&B	Ilantus Technol	ogies Pvt. Ltd.,	
SL. NO.	NAME (IN CAPITAL & PHONE NUMBE			SIGNATURE		
1	Samara	1-5 6	Applica	ant	~ MANSI	b
2)	SHISHIAA A	AMARNATH	RESPON	NDENTS	Jl-21	

Proxy counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent informed the Tribunal that the matter may likely to be compromised

List it on 20.10.2017.

MEMBER (J)

MEMBER (T)